## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/T<del>CP/CSP/CSA/TCSP/TC</del>SA/NO. 249 /(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Swift Shipping and Freight Logistics Put. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_\_ OF THE Companies Act 1956/2013/I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
2.	Shraddha Jha		
	Sheaddha Jha i/b. Bharricha &		She addhe
	Partnes		
	CP 249/2017		

Order CP 249/I&BP/NCLT/MB//MAH/2017

Company Petition is admitted.

. Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

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